## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 949/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Felcy Coutinho and other

V/s.

Rockford Structures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

## COMMON ORDER

T.C.P. No. 948/I&BP/NCLT/MB/MAH/2017 T.C.P. No. 949/I&BP/NCLT/MB/MAH/2017

- Ld. Representatives of both the sides are present. 1.
- Considering the smallness of the debt in question, the Bench has directed the Respondent's Counsel to take instruction whether the dispute can be amicably settled.
- Adjourned to 6th December, 2017. 3.

Sd/-

**Bhaskara Pantula Mohan** Member (Judicial)

Dated: 21.11.2017

vkr

Sd/-

M.K. Shrawat Member (Judicial)